

(b) if so, the details thereof;

(c) whether the Government are taking any initiative for setting up of cells in this regard; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) The Central Institute of Indian Languages, Mysore, under the Ministry of Human Resource Development, Government of India has a major programme on major and minor tribal languages to devise scripts, make grammars and dictionaries to prepare teaching materials for schools and literacy programmes, to train tribal teachers in bilingual education and to do research on language variation and use. The Institute has so far worked on about 80 tribal and other minor languages in producing one or more of the above works.

(c) and (d). Yes, Sir. In a Conference on Tribal Languages held at Central Institute of Indian Languages, Mysore in 1987, there was a recommendation to the State Government to set up cells to implement bilingual education by using the tribal languages in the initial years of primary education.

Rescue Stations in Coal Mines

3684. SHRI TARA SINGH :

SHRI V. SREENIVASA PRASAD :

Will the Minister of COAL be pleased to state :

(a) whether the Government have set up a large number of rescue stations to deal with any emergent situation in the mines owned by the coal companies;

(b) if so, the details in this regard;

(c) whether the reports of the coal mine accidents held during the last three years have been submitted; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b). Yes, Sir. There are six main rescue stations and 18 rescue rooms functioning in various subsidiary companies of Coal India Limited (CIL).

(c) and (d). Every accident involving fatalities is enquired by the Internal Safety Organisation (ISO) of concerned coal company. Normally, the enquiry reports of the ISO are made available in a month's time.

Directorate General of Mines Safety (DGMS), under the Mines Act, 1952 a statutory authority, also enquires into accidents involving fatalities and their enquiry is generally completed in a period of three months.

[Translation]

Waiting List for LPG Connections

3685. DR. LAL BAHADUR RAWAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether a large number of persons are registered in waiting list for L.P.G. connections in the country particularly in Uttar Pradesh since 1992-93;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken to dispose of this waiting list?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). The number of waitlisted applicants as on 1.1.1995 in Uttar Pradesh is around 13.22 lakhs. New LPG connections are released depending on total new customer enrolment in country level, slack available with distributors in the State and waiting lists. Efforts are constantly on to release LPG connections to as many applicants and as early as possible by ensuring higher product availability, through higher production from existing sources, commissioning of new production sources and imports.

Gas Training Institute

3686. SHRI AMAR PAL SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to set up a Gas Training Institute for imparting training pertaining to gas in the country;

(b) if so, the proposed location thereof;

(c) whether any foreign collaboration is proposed for setting up of such Institute; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d). The Gas Authority of India Limited is setting up a Gas Training Institute at NOIDA with the assistance of the Government of Denmark.

[English]

Command Area Development Work

3687. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have received any report from the Central Water Commission regarding unsatisfactory progress of Command Area Development Work in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :
(a) No, Sir.

(b) and (c). Does not arise.

[Translation]

Irrigation Projects

3688. SHRI RAM TAHAL CHOUDHARY : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of the irrigation projects of national importance;

(b) whether there is any shortage of funds for the completion of these projects; and

(c) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :
(a) No irrigation project in the country has been classified as irrigation project of national importance.

(b) and (c). Do not arise.

Demand and Supply of Coal

3689. SHRI RAJENDRA KUMAR SHARMA :

SHRI DILEEP BHAI SANGHANI :

Will the Minister of COAL be pleased to state :

(a) whether the demand for coal is constantly increasing in power sector;

(b) whether there has been considerable decline in generation of power due to non-supply of coal in time; and

(c) if so, the details of the measures taken by the Government for the timely supply of coal to powerhouses and storage of coal in sufficient quantity?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) Yes, Sir.

(b) The coal based thermal power generation in the country has been steadily increasing over the years. During the year 1994-95, coal based thermal power generation has registered a growth of 3.8% (provisional) over last year.

(c) Coal Companies have been trying to meet the full requirements of thermal power stations in the country within the overall constraints including availability of wagons and payments against coal supplies. The despatches of coal for power sector are monitored on

a daily basis. Further the situation is reviewed every week in a High Level meeting presided over by Secretary (Cordn.) in the Cabinet Secretariat. Movement of coal to power sector is given top most priority by the Railways. On the basis of periodical reviews corrective action is taken wherever necessary. Instructions have also been issued to the power houses to improve the unloading performance in order to build sufficient stocks.

[English]

Performance Appraisal of Projects/Schemes

3690. SHRI ATAL BIHARI VAJPAYEE :

DR. LAXMINARAYAN PANDEYA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Planning Commission has made a performance appraisal of the projects/schemes for which funds were allocated to various States and Union Territories under the Annual Plans for 1992-93 and 1993-94;

(b) if so, the States which have not fully utilized the allocation made to them;

(c) whether the allocation made to the States were utilized for the specific projects/schemes covered under their Annual Plans;

(d) if not, the reasons therefor; and

(e) the criteria followed, if any, for enhancement/curtailment of plan allocation to the States/Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) to (e). During Annual Plan discussions with States/Union Territories for finalisation of next year's plan, previous year's plan performance, sector/sub-sectorwise in physical and financial terms, is also reviewed by Planning Commission. Revised Plan outlays and expenditure incurred by States/Union Territories during 1992-93 and 1993-94 are given in the enclosed Statement.

Annual Plan size of a State is decided having regard to State's own resources and central support for the State's plan. The Central assistance to States is distributed according to the formula approved by the National Development Council in December, 1991. Sectoral allocation, within approved plan size, depends on State's priorities, Eighth Plan objectives as well as National perspective.

State Governments are expected to adhere to sector/sub-sectorwise break-up of approved Annual Plan outlay. In case of earmarked sectors, earmarked scheme/project or Minimum Needs Programme, any shortfall in expenditure, *vis-a-vis* approved outlay, entails adjustment in Central assistance.